

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 543/TT/2014

Date: 2.8.2016

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of (i) Truing up transmission tariff for 2009-14 tariff block and
(ii) Transmission tariff for 2014-19 tariff block 400KV S/C Singrauli-
Vindhyachal transmission link along with (2X250 MW) HVDV Back to Back
at Vindhyachal between NR and WR-Reg.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the gross block, accumulated depreciation and date of de-capitalisation of old smoothing reactor under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 16.8.2016.

Yours faithfully,

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Monojit Sehrawat
Assistant Chief (Legal)